

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-82/2017 in
OA-2089/2015**

New Delhi, this the 14th day of December, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Hemendra Singhal,
s/o Shi Jai Prakash Agarwal,
R/ 1060, Vaishnopal Colony,
Behind MP Roadways Depot,
BKD Crossing,
Gwalior Road, Jhansi-284001. ... Petitioner

(through Sh. Jatin Parashar for Sh. Ajesh Luthra)

Versus

1. Sh. Ashim Khurana,
Chairman,
Staff Selection Commission,
Northern Region Block No. 12,
CGO Complex, Lodhi Road, New Delhi-110003.
2. Sh. Shaktikanta Das,
Secretary, Union of India,
Ministry of Finance,
South Block, New Delhi.
3. Sh. Sushil Chandra,
Central Board of Direct Taxes,
Through its Chairman,
Department of Revenue, Ministry of Finance,
North Block, New Delhi-110001. ... Respondents

(through Sh. Hanu Bhaskar)

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

Today while producing an order dated 15.10.2018, it is submitted that the applicant was appointed as Inspector (Income Tax), however, subject to result of WP(C) No. 9677/2018 pending on the files of the Hon'ble High Court of Delhi.

2. Accordingly, in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices issued to the alleged contemnors are discharged.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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